

F.No. 01(27)/Roster/CESTAT/2012
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :11/01/2012

ORDER No. 03 of 2012

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 249 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 16/01/2012 at 10.30 A.M. Hon'ble Mrs. Archana Wadhwa, Member (Judicial), Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will hear Larger Bench Matters.

Regular Bench will be taken up immediately after Larger Bench is over.

By Order



(S. Chandran)
Registrar

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Registrar